

NOTICE

IT IS HEREBY NOTIFIED for information of the advocates, litigants and parties appearing in person that :

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The Hon'ble Shri Justice N.M. Jamdar will not take up the matters notified on the board dated 22.06.2018 relating to appointment of Arbitrator in applications under section 11 of the Arbitration and Conciliation Act, 1996. The said matters will be taken up on **29.06.2018 at 2.30 p.m.**

By order

Sd/-

Date : 20-06-2018
Place : Panaji, Goa

(Kiran A.Bagi)
Registrar Judicial